

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4249  
ANSWERED ON:26.08.2004  
PAYMENT TO SAINIK KALYAN BOARD, HAMIRPUR  
Singh Smt. Pratibha

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether Government of Himachal Pradesh requested Kendriya-Sainik-Kalyan Board, Government of India to pay immediately Rs. 51.85 lakh to Himachal Pradesh Sainik Kalyan Board, Hamirpur as fifty percent of its share;
- (b) if so, the action taken in this regard alongwith the reasons for delay; and
- (c) the time by which the outstanding amount is likely to be disbursed to the Himachal Pradesh Sainik Kalyan Board, Hamirpur?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Government of Himachal Pradesh requested Kendriya Sainik Board, Government of India to pay Rs. 50.85 lakhs to Himachal Pradesh Sainik Kalyan Board as fifty percent of its share.

(b) The advance claim of Rs. 50.85 lakhs on the basis of sanctioned budget estimates received from the State Administration, was approved by the Kendriya Sainik Board and forwarded to Principal Controller of Defence Accounts, Chandigarh for payment in July, 2000. It was lost in transit/misplaced at PCDA Chandigarh.

The amount remained unpaid and undetected as State Government neither projected it as additional requirement of funds nor included it in its final bill.

(c) State Government have been asked to project the requirement afresh alongwith the claim for 2004-2005. The dues will be cleared as and when the claim is received and funds become available.